GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3278
ANSWERED ON:09.12.2009
FUNDS FOR MINORITY EDUCATIONAL INSTITUTIONS
Antony Shri Anto

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

the funds sanctioned by the Union Government under the Scheme for Development of Infrastructure in Minority Educational Institutions during the current financial year in Kerala, district-wise and institution-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

Under the Scheme for Infrastructure Development of Private Aided/Unaided Minority Institutes (Elementary/Secondary/Senior Secondary Schools), voluntary organizations/societies/trusts running institutes/schools which are recognized by Central or State Governments, and which have been in existence for a minimum of three years are eligible to apply for financial assistance. The scheme is implemented through the State Governments. All requests for financial assistance are entertained by the State Government in the prescribed application form. These applications are considered on merit by the State level Grant-in-aid committee (GIAC) and then are forwarded to the Central Government for placing before GIAC at the Centre.

No proposal under the scheme has so far been received from the State Government of Kerala during the current year.